

(b) On the suggestion of Govt. of India the State Govt. of Kerala has submitted the revised proposal to National Horticulture Board to avail the assistance for setting up of cold storages and post harvest management facilities at the cost of Rs. 368.50 lakh. National Board has examined the proposal and sought some clarification from State Government. The reply of the State Government is awaited.

Pending Scheme of North-Eastern States

4243. SHRI BHIM DAHAL: Will the PRIME MINISTER be pleased to state:

(a) the details of the projects of North-Eastern States and Sikkim which are pending with the Planning Commission for clearance;

(b) since when these are pending; and

(c) the steps taken or proposed to be taken to expedite the clearance of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) Planning Commission have no projects of North Eastern States & Sikkim pending for clearance.

[Translation]

Repair of Nuclear Reactors

4244. SHRI ANAND RATNA MAURYA: Will the PRIME MINISTER be pleased to state:

(a) whether United Kingdom has offered to service the nuclear reactors to improve the power supply system in India;

(b) if so, whether any agreement has been signed in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) No, Sir.

(b) and (c) Do not arise.

Sikri Reservoir Scheme

4245. SHRI RAJO SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Upper Sikri Reservoir Scheme was sent by the Government of Bihar to the Union Government for approval; and

(b) if so, the action taken by the Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Upper Sakari (not Sikri) Reservoir Scheme was submitted by the Government of Bihar to the Central Water Commission in 1978 for its approval. The project was considered by the Technical Advisory Committee on Irrigation, Flood Control and Multi-Purpose Project in its 28th meeting held on 24-9-1984 and was accepted subject to certain observations including obtaining environmental clearance, State Finance Department's concurrence, etc. as well as modification and updation of the project accordingly. Therefore, the State Government was requested to submit the modified and updated project report based on compliance of the Advisory Committee's observations. The State Government submitted such modified project report in January, 1998 and the same is currently under examination in the Central Water Commission.

[English]

Fund to North-Eastern States

4246. SHRI BHIM DAHAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are providing funds for development of backward areas in North-Eastern States and Sikkim; and

(b) if so, the details of the funds provided to these States during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a)